

(19)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/57/IB/2018
PETITION NUMBER : CP/511/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : PAHARPUR COOLING TOWERS LTD
NAME OF THE RESPONDENT(S) : CETHAR LTD & 3 ORS
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P.H. ARVINDH
PANDIAN SEMOK
COUNSEL
FOR BAWAN JHABKH

Counsel for
the Applicant

K.P. Jhelath

2. Ebenezer Inbaraj

Representing counsel
R1 & R2

Debnay

ORDER

Counsel for the Applicant present. Counsel for R1 and R2 present. No representation on behalf of R3 and R4. Counsel for R1 and R2 is directed to file counter in CA/57/IB/2018 filed in CP/511/IB/CB/2017. Counsel for the Applicant undertakes to renew all the three bank guarantees relating to the subject matter. The Counsel for the Applicant will send a copy of this order to the concerned banks for information and record. Put up on **09.02.2018 at 10.30 A.M.**

— 30/ —
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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